

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 275 of 2017

&

I.A. No. 3016 of 2019

IN THE MATTER OF:

Mcdonald's India Pvt. Ltd. & Ors.

...Appellants.

Versus

Vikram Bakshi & Ors.

...Respondents.

Present:

For Appellant: Mr. Sudipto Sarkar, Sr. Advocate with Ms. Niti Dixit, Mr. Raunaq B. Mathur and Mr. Zahra Aziz, Advocates for A-1, 2 & 3.

Mr. Kapil Sibal, Sr. Advocate with Mr. Koshy John, Advocate.

For Respondent: Mr. Gauhar Mirza, Mr. Tejas Karia and Mr. Nishant Doshi, Advocate for R- 1 & 2.

Mr. Deepika kalia and Mr. Mrityunjai Singh, Advocates (Impleadment for Vikas Singh, Sr. Advocate & Payment of outstanding arrears)

Mr. Rohit Sharma, Advocate (Intervention for HUDCO)

Mr. Rishi Sood, Advocate for R-9.

Mr. Tushar Mehta, Solicitor General of India.

Mr. Deepak Khosla, Advocate (Intervenor for RP Khosla)

WITH

Company Appeal (AT) No. 280 of 2017

IN THE MATTER OF:

Vikram Bakshi & Ors.

...Appellants.

Versus

Connaught Plaza Restaurants Pvt. Ltd. & Ors.

...Respondents.

Present:

For Appellant: Mr. Gauhar Mirza, Mr. Tejas Karia and Mr. Nishant Doshi, Advocate for R- 1 & 2.

For Respondent: Mr. Sudipto Sarkar, Sr. Advocate with Mr. Niti Dixit, Mr. Abhishek Tewari, Mr. Raunaq B. Mathur, Mr. Zahra Aziz, Mr. Kapil Sibal and Mr. Koshy John, Advocate.

Company Appeal (AT) No. 275 & 280 of 2017

ORDER
(Virtual Mode)

09.11.2020 Heard.

Parties may file brief Written-Submissions not more than five pages along with convenience compilation of documents which are already on record and which the parties want to refer and rely on, within two weeks. Copies of Judgments on which parties want to refer and rely on, may also be filed separately.

List both these Appeals 'For Admission (After Notice) Hearing' **on 16th December, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)

Basant B./nn.